<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 174 OF 2018

Dated: 16th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Torrent Power LimitedVersusGujarat Electricity Regulatory Commission			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hardik Luthra Ms. Sonali Jaitley B Mr. Jaiyesh Bakhsh Ms. Tanima Gaur	

Mr. Shyam Kumar

Counsel for the Respondent(s) : -

<u>ORDER</u>

Issue notice to the Respondents returnable on 23.08.2018. Dasti, in addition, is permitted.

List the matter on 23.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk